

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 205
TA (Co. Act)-10(PB)/2023

IN THE MATTER OF:

Ador Fontech Limited

... Applicant/Petitioner

Order under Rule 16(d) of the NCLT Rules.

Order delivered on 10.03.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Applicant : Mr. Gaurav H. Sethi, Adv. (VC)
For Respondent :

ORDER

Ld. Counsel Mr. Gaurav H. Sethi, for the Applicant appeared through VC and seeks time for a physical hearing.

Meantime, hard copies of the pleadings be filed.

At the request, list the matter for a physical hearing **on**
17.03.2023.

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(RAMALINGAM SUDHAKAR)
PRESIDENT